

**Shri Heda:** One of the purposes of lignite was to manufacture briquettes for use as fuel. In view of the shortage of fuel in the cities of Madras, Bangalore, Hyderabad, etc., may I know why lignite is not yet used for the manufacture of briquettes?

**Shri K. D. Malaviya:** We have a programme of briquetting the lignite. About 1.4 million tons of lignite will be produced for briquetting purposes. This is also very much in our programme.

**Shri Heda:** When the programme is already there, why has not the manufacture yet started?

**Shri K. D. Malaviya:** The entire lignite exploitation programme is under way. In order to produce about 3.5 million tons of lignite, we have to remove about 27 million cubic yards of overburden. Out of that about 22 million have already been removed. When the balance of 5 million cubic yards of overburden are also removed, we shall start producing lignite in a few months.

**Shri Dasappa:** May I know how far behind the schedule we are so far as removing the overburden is concerned, what was the original schedule and what is the revised schedule now?

**Shri K. D. Malaviya:** I have not got the schedule of removal of overburden. I will require notice.

**Shri P. C. Borooah:** The hon. Minister was just telling the House that there was delay in supply of Soviet certain equipments. May I know what was the cause of this delay?

**Shri K. D. Malaviya:** When equipments have to arrive from abroad, there are so many factors which have to be taken into account. We have to depend upon delivery from foreign countries. Therefore, sometimes delay becomes unavoidable.

**Shri Nambiar:** Are we to take it that because the construction of the power house is not yet complete, further digging of lignite has been stopped or is it due to any other reason?

**Shri K. D. Malaviya:** No, no. The power generation programme is going on according to schedule. The first thermal power station of 50 MW units will start functioning next month or June.

#### "Birla Planetarium in Calcutta"

\*315. **Shri H. N. Mukerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Birla Planetarium in Calcutta has been set up and is projected to be run independently of any control or interest by the Govt. of India; and

(b) whether there are any other schemes regarding Planetaria in other cities of the country?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a). It is understood that the Birla Planetarium in Calcutta is nearing completion. The Govt. of India have no control over or interest in it.

(b) A small planetarium, which was given as a gift by the German Democratic Republic in 1955, has been set up in the National Physical Laboratory, Delhi. According to available information, Patna University contemplates the setting up of a Planetarium. There is no information about any new Planetarium from other State.

**Shri H. N. Mukerjee:** May I know if the German Democratic Republic offered facilities for the erection of a planetarium in Calcutta first of all to the Government of India and it was the apathy of the Government of India which enabled the Birlas to get into the picture and get control of this planetarium?

**Shri Humayun Kabir:** We have no information about the German Democratic Republic offering any other planetarium either to the Government of India or to Mr. Birla.

**Shri H. N. Mukerjee:** In view of the statements which we have seen published in the bulletin issued by the

German Democratic Republic's trade representative in New Delhi, where offer of facilities for erection of a planetarium in Calcutta was publicly announced, may I know if Government practised certain inefficiency in this regard so that this matter went outside the orbit of Government control?

**Shri Humayun Kabir:** I have already stated in part (b) of my reply that one planetarium was offered and accepted, and it has been set up in the National Physical Laboratory. I think the hon. Member is mixing up two different things.

**Shri H. N. Mukerjee:** The Birla Planetarium is being set up in Calcutta on land which belongs to the Government of India, Defence Ministry. May I know whether all these proceedings went on because the Birlas were in the picture without the knowledge of the hon. Minister over there?

**Shri Humayun Kabir:** My hon. friend is making certain suggestions. The land has been leased by the West Bengal Government at a nominal rent of one rupee for the first ten years and afterwards a fixed rent of Rs. 1665 for the rest of the period.

**Shri Heda:** May I know whether the Birlas have consulted the Ministry of Scientific Research in setting up their planetarium; if so, what is the total cost of it?

**Shri Humayun Kabir:** As I have stated earlier, the Government of India have not come into the picture. We have been informed by the West Bengal Government that discussions have taken place with them, it will be used for the benefit of the public and conditions will be laid down by the Birla Education Trust with the approval of the Government of India.

**डा० गोविन्द दास :** माननीय मंत्री जी ने कहा कि इस प्रकार का एक कृत्रिम नभ-मण्डल दिल्ली में भी बनाया गया है। मैं जानना चाहता हूँ कि इस तरह का कृत्रिम नभ मण्डल जो छोटे से छोटा भी होता है

उस पर कितना खर्चा पड़ता है और क्या भारतवर्ष की अन्य राजधानियों में और विश्वविद्यालयों में भी ये बनाये जा सकते हैं?

**Shri Humayun Kabir:** I cannot give the exact figure as to how much it will cost. The Patna University has secured equipment which would cost Rs. 43,984. I was once informed that a very small planetarium will cost a little over Rs. 50,000 so far as the equipment is concerned. The total planetarium may cost roughly about Rs. 2 lakhs. Other State Governments have not approached us with such proposals till now.

**Shrimati Renu Chakravarty:** May I know whether it is not a fact that the portion of the maidan on which the planetarium is constructed is the property of the Central Government and the Central Government has leased it to the West Bengal Government so that the West Bengal Government may give it to the Birlas? We are absolutely surprised at the answer given that it belongs to the West Bengal Government.

**Shri Humayun Kabir:** I am not concerned with the proprietorship of the maidan. The information which I have is the one supplied to me by the West Bengal Government. For information on whether this land originally belonged to the Government of India and was then leased to the West Bengal Government, a separate notice be given to the appropriate Ministry.

**Shri H. N. Mukerjee:** It is a presumption that the Calcutta maidan belongs to the Government of India and here is a Minister who says he knows nothing about it. We want to know whether the West Bengal Government made over it on behalf of the Government of India, as it does..

**Mr. Speaker:** But if the Minister says that he has no information about it, who is to give that information to him? He will have to find it out.

**Shri H. N. Mukerjee:** There are certain matters which are presumed.

You had been a judge, Sir, and you know what those things are.

**Shri Humayun Kabir:** There are all kinds of buildings in the maidan. The Tagore theatre is being built there. Then there is an Akademi building and a cathedral. Therefore, the honble Member cannot expect the Minister of Scientific Research and Cultural Affairs to know to whom the land belongs. For that he should put a separate question to the appropriate Ministry.

**श्री रामेश्वरानन्द:** अध्यक्ष महोदय, सेठ गोविन्द दास जी ने दो बार हिन्दी में प्रश्न किये लेकिन उन के उत्तर केवल इंग्लिश में दिये गये हैं। क्या इंग्लिश के प्रश्नों के उत्तर हिन्दी में दिये जा सकते हैं ?

**अध्यक्ष महोदय :** जिन मेम्बर साहब ने हिन्दी में सवाल किया था, अगर वह यह चाहते कि उन को जवाब हिन्दी में दिया जाय तो जरूर ऐसा होता, लेकिन उन्होंने जब उसे मंजूर कर लिया तो फिर श्री कोई मेम्बर साहब उस में दखल न दें।

**एक माननीय सदस्य :** वह तो हिन्दी में चाहत हैं।

**अध्यक्ष महोदय :** वह मुझ से तो नहीं कहते। आप के कान में उन्होंने पहुँचा दिया तो मैं क्या करूँ ?

**दिल्ली में टैगोर रंगमंच**

+

\*३१७. { श्री नवल प्रभाकर :  
श्री रघुनाथ सिंह :  
श्री विभूति मिश्र :

क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में "टैगोर रंगमंच" के नाम से एक खुले रंगमंच का निर्माण किया जा रहा है

(ख) यदि हाँ, तो उसका स्वरूप तथा निर्माण व्यय क्या होगा ;

(ग) इसमें कितने व्यक्तियों के बैठने

की व्यवस्था होगी ; और

(घ) नाटक खेलने के लिये रंगमंच कब तक तैयार हो जायेगा ?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a). Yes, Sir. The name is likely to be Tagore Rangamanch.

(b) The stage and the auditorium have been planned for multipurpose use like the regular theatre, concerts, dance performances and spectacles. The cost is estimated at about Rs. 15 lakhs.

(c). It will have a seating capacity of about 8000 persons for spectacles. For dances or the regular theatre the stage and auditorium can be modified to seat 5000 and 13000 persons respectively.

(d). The theatre is expected to be ready for staging plays by 15 August, 1962.

**श्री नवल प्रभाकर:** क्या मैं जान सकता हूँ कि इसके लिये कोई जगह निश्चित कर ली गई है ? यदि हाँ, तो कहाँ पर ?

**श्री हुमायून कबिर :** अभी पूरा बन नहीं चुका है लेकिन बन रहा है। शायद अगस्त तक तैयार हो जायेगा। तब जगह किस तरह से नहीं चुनी गई है।

**श्री त्यागी :** क्या नाच गाने के इस मन्दिर पर इतने लाख रुपये खर्च करने के वास्ते प्लैनिंग कमीशन से मंजूरी मिल गई थी।

**श्री हुमायून कबिर :** यह रवीन्द्रनाथ टैगोर सेन्टेनरी कमेटी बना रही है इस लिये प्लैनिंग कमीशन की मंजूरी का सवाल नहीं उठता।

**श्री विभूति मिश्र :** मैं जानना चाहता हूँ कि इस की देख रेख और प्रबन्ध की जिम्मेदारी सेन्ट्रल गवर्नमेंट पर रहेगी या कोई प्राइवेट कमेटी बनेगी।